GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 401

TO BE ANSWERED ON THE 23RD JULY, 2025/ SRAVANA 1, 1947 (SAKA)

VIBRANT VILLAGES PROGRAMME IN HIMACHAL PRADESH

401 # SHRI HARSH MAHAJAN:

Will the Minister of Home Affairs be pleased to state:

- (a) the number of villages selected so far under the scheme of Vibrant Villages Programme (VVP) in Himachal Pradesh, the details thereof;
- (b) whether Government is providing basic amenities to the residents living in villages situated in the blocks adjoining the border/International Land Borders (ILBS) of Himachal Pradesh and the amount allocated for this purpose; and
- (c) the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

(a) to (c): Central Government has approved Vibrant Villages Programme-I (VVP-I), as a Centrally Sponsored Scheme, on 15th February, 2023 for comprehensive development of the select villages in 46 blocks abutting northern border in 19 districts in the States of Arunachal Pradesh, Himachal Pradesh, Sikkim, Uttarakhand and UT of Ladakh. Under the programme, 75 villages of Himachal Pradesh have been selected on priority.

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113 projects/works including multipurpose community halls, sewage treatment plants, internal roads, solar street lights, skill development and tourism infrastructure with an outlay of ₹ 117.39 crore have been sanctioned in these villages of Himachal Pradesh under VVP-I and under convergence by other Ministries.
